

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) NO. 01/Vol./Chd/Hry/2017**


In the matter of:

IGT Solutions International Pvt. Ltd.

...Applicant

Present: None.

There is no representation from the applicant. The matter be fixed for hearing on 11.09.2017. Registry to inform the Authorised Representative of petitioner telephonically.

  
(Justice R.P. Nagrath)  
Member (Judicial)

✓ September 07, 2017  
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